

S.No.10

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-03-2024 AT 10:30 AM**

CP No. 01/59/HDB/2024
u/s. 59 of Companies Act, 2013

IN THE MATTER OF:

Ms. Prem Lata Agarwal

...Petitioner

AND

Reliable Crowns & Closures Private Limited

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Orders not pronounced. **For orders on 09.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)